

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.12.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

| S. No. | Case No.                              | Name of the parties  | Counsel for Appellants             | Counsel for Respondents       |
|--------|---------------------------------------|--|------------------------------------|-------------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 483 of 2019 | Sikander Singh Jamuwal (Dharamveer Singh - Withdrawn)<br>Vs.<br>Vinay Talwar & Ors.<br><br><b>With</b> | Shikhar Mittal,<br>Santanu Awasthi | K. Datta<br>Abhishek Anand-RP |
| 2.     | Comp. App. (AT) (Ins) No.502 of 2019  | Nitin Gupta.<br>Vs.<br>Applied Electro-Magnetics Pvt. Ltd. & Ors.                                      | R. K. Gupta                        | K. Datta<br>Abhishek Anand-R5 |

### For Admission (Fresh Cases)

|    |  |  |                   |   |
|----|--|--|-------------------|---|
| 3. | Comp. App. (AT) (Ins) No. 1065 of 2021                       | One City Infrastructure Pvt. Ltd.<br>Vs.<br>Haryana Telecom Ltd. & Anr.  | Aakash Khattar    | Abhishek Anand<br>Viren Sharma<br>Kunal Godhwani-R1<br>Abhijeet Sinha |
| 4. | Comp. App. (AT) (Ins) No. 1070 of 2021                       | Sunil Tangri & Anr.<br>Vs.<br>Mrs. Ashu Gupta<br>Resolution Professional<br>Web Tech Packaging (India) Pvt. Ltd. | Rajiv K. Virmani  |   |
| 5. | Comp. App. (AT) (Ins) No. 1075 of 2021                       | Govind Singh<br>Vs.<br>Naina Rajkumar Bansal & Anr.  | Sanjay Rathi      |   |
| 6. | Comp. App. (AT) (Ins) No. 1082 of 2021<br><br>(With Defects) | Punjab National Bank<br>Vs.<br>Animesh Mukhopadhyay  | Rajesh Kr. Gautam |   |

### For Admission (After Notice)

|    |                                       |  |               |  |
|----|---------------------------------------|--|---------------|--|
| 7. | Comp. App. (AT) (Ins) No. 628 of 2020 | Jet Aircraft Maintenance Engineers Welfare Association<br>Vs.<br>Ashish Chhawchharia<br>Resolution Professional for Jet Airways (India) Ltd. | Kumud Shekhar | Aman Gandhi<br>Ashish<br>Chhawchharia-R1<br>Raunak Dhillon-R2<br>Chirag Kamdar-R3<br>Siddharth Srivastava-R4 |
|----|---------------------------------------|--|---------------|--|

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| <b>8.</b>  | Comp. App. (AT)<br>(Ins) No. 643 of<br>2021 & I.A. No.<br>1700 of 2021 | Association of Aggrieved Workmen of<br>Jet Airways (India) Ltd.<br>Vs.<br>Jet Airways (India) Ltd. & Ors.<br><br><b>With</b> | Dr. KS Ravichandran<br>(CS)<br>S. Manjula Devi | Dhiraj Kumar Totala<br>Tanya Chib-R1 & R3<br>Raunak Dhillon-R2<br>Pooja Mahajan-R4 |
| <b>9.</b>  | Comp. App. (AT)<br>(Ins) No. 915 of<br>2021                            | Rohit Sharma & Ors.<br>Vs.<br>Monitoring Committee Through<br>Ashish Chhawchharia & Ors.                                     | Nidhi Khanna                                   | Dhiraj K. Totala   |
| <b>10.</b> | Comp. App. (AT)<br>(Ins) No. 966 of<br>2021                            | Rishi Kapoor<br>Vs.<br>Kashi Vishwanathan Sivaraman<br>Resolution Professional of Kindle<br>Developers Pvt. Ltd.             | Akhil Shankhwar                                | Prateek Kushwaha-<br>R1  |

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**